

- 4) Parties are at liberty to complete and exchange pleadings well before the adjourned date so that the matter will be taken up on the next date of hearing.
- 5) Stand over to 11.06.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare